

Filing under clause (ca) of sub-regulation (2) of Regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

**Name of the Corporate Debtor: Sort India Enviro Solutions Limited; Date of commencement of CIRP: 23.09.2020**  
**List of creditors as on: 19.05.2021**

**List of operational creditors (Other than Workmen and Employees and Government Due)**

(Amount in Rs.)

<u>S. No.</u>	<u>Name of Creditor</u>	<u>Identification No.</u>	<u>Details of claim received</u>		<u>Details of claim admitted</u>						<u>Amount of contingent claim</u>	<u>Amount of any mutual dues, that may be set-off</u>	<u>Amount of claim not admitted</u>	<u>Amount of claim under verification</u>	<u>Remarks, if any</u>
			<u>Date of receipt</u>	<u>Amount Claimed</u>	<u>Amount of claim admitted *</u>	<u>Nature of claim</u>	<u>Amount covered by security interest</u>	<u>Amount covered by guarantee</u>	<u>Whether related party?</u>	<u>% of voting share in CoC</u>					
1.	Biren Enterprises	NA	28-10-2020	2,73,108	2,73,108	OC	NA	NA	No	-	NA	NA	NA	NA	
2.	Catalyst Trusteeship Ltd.	NA	04-11-2020	2,36,000	2,36,000	OC	NA	NA	No	-	NA	NA	NA	NA	
3.	SCI Securities Services Pvt. Ltd	NA	25-11-2020	3,80,471	3,12,731	OC	NA	NA	No	-	NA	NA	NA	NA	
4.	Sunil M Agrawal & Associates	NA	11-01-2021	16,20,495	10,83,945	OC	NA	NA	No	-	NA	NA	NA	NA	
5.	GroCap Advisory Services Pvt. Ltd	NA	15-02-2021	12,83,788	4,75,000	OC	NA	NA	No	-	NA	NA	NA	NA	
6.	Go Clean Solutions	NA	18-02-2021	1,21,09,444	71,57,426	OC	NA	NA	No	-	NA	NA	NA	NA	

	(OPC) Private Limited														
7.	M/s Sharp & Tannan Associates (S&TA)	NA	17-03- 2021	18,69,067	10,73,909	OC	NA	NA	No	-	NA	NA	NA	NA	
	<b>Total</b>			<b>1,77,72,373</b>	<b>1,06,12,119</b>										

**NOTES:-\***

1. The amount of claims are provisionally admitted based on the documents submitted by the respective claimants as audited books of accounts of the corporate debtor as on Insolvency Commencement date is not yet available.
2. The amount of claim admitted and voting share may undergo a revision in case any additional information/ document coming to the notice of the RP warrants the same.